

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Transfer Original Petition (AT)(MRTP) No. 02 of 2017

(Old Compensation Application No.51 of 2000)

IN THE MATTER OF:

Macedon Indo Austrian Ventures Pvt. Ltd. ...Appellant

Vs.

New Standard Engineering Co. Ltd. ...Respondent

Present:

**For Appellant: Mr. Aditya Narain, Mr. Mishra Raj Shekhar,
Advocates.**

**For Respondent: Mr. Rajshekhar Rao, Ms. Iti Agarwal, Mr. Raghav
Kaaker, Advocates**

ORDER

(Through Virtual Mode)

06.04.2021: Learned Counsel for the Respondent continued and concluded his arguments.

Let the matter be fixed as **'part heard' matter for rejoinder-arguments of the Appellant on 30th April, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Ss/kam